

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:192
ANSWERED ON:25.07.2005
LAND ACQUIRED BY POSCO IN ORISSA
Nayak Shri Ananta

Will the Minister of STEEL be pleased to state:

- (a) the details of the land proposed to be acquired by POSCO for its steel plant in Orissa;
- (b) the number of people likely to be displaced thereby;
- (c) the rate at which compensation is likely to be paid;
- (d) whether acquisition of land by POSCO has been represented against by certain organisations;
- (e) if so, the details thereof and reasons there for alongwith the action taken/proposed in this regard;
- (f) the approximate quantum of iron ore required by POSCO; and
- (g) the status of permission given/proposed to be given to POSCO as regards its level of consumption of iron ore?

Answer

MINISTER OF CHEMICALS & FERTILIZERS AND MINISTER OF STEEL (SHRI RAM VILAS PASWAN)

- (a) The company will require approximately 4000 acres of land for the steel project and associated facilities, including port facilities and a storage yard for coking coal. In addition, the company will also require approximately 2000 acres of land for township development and all related social infrastructure development activities. In addition to the land required for the core activities of the overall project, the company may require additional land pockets for development of the transportation project, the water project and any other project-related infrastructure facilities.
- (b) The number of people likely to be displaced will only be known when POSCO files a formal requisition for land.
- (c) Compensation will be paid as per the prevailing rehabilitation and re-settlement policy of the Government of Orissa.
- (d) Since acquisition has not yet begun, the question of any representation against acquisition does not arise.
- (e) Does not arise in view of (d) above.
- (f) As per the Memorandum of Understanding signed between the State Government of Orissa and POSCO, the company will need 600 million tonnes of iron ore for their proposed steel plant of 12 million tonnes per annum capacity for a period of 30 years.
- (g) The company has not yet filed an application for allotment of iron ore mines.